

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA/TCSP/TCSA/NO. 436 / (MAH) / 2017

CORAM:

Present:

SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.04.2017

NAME OF THE PARTIES: M/s. Dewan Housing Finance Corp. Ltd
v.
Shrawan Plumbing Systems Pvt. Ltd.

SECTION OF THE COMPANIES ACT: _____ OF THE
Companies Act 1956/2013/I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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① Shrawan Bajaria
I/b Shrawat
& Co.



ORDER

TCP 436/I & BP/NCLT/MB/MAH/2017

1. This Petition has been transferred from Hon'ble High Court.
2. The Ld. Rep. of the Petitioner is present and seeking time to file Form No. 5. Time is granted.
3. Adjourned to **19th June, 2017.**

Dated: **17.04.2017**

Sd/-

M.K. Shrawat
Member (Judicial)